Central Administrative Tribunal Principal Bench, New Delhi.

CP-175/2016 in OA-3941/2015

New Delhi this the 20th day of July, 2016.

Hon'ble Sh. Shekhar Agarwal, Member (A) Hon'ble Mr. Raj Vir Sharma, Member (J)

- Puneet Kumar, (90021881) (Appointment), Aged About 28 years, S/o Sh. Mehar Singh, R/o A-197, Gali No.5, Jagdamba Colony, Johripur, Delhi-110094
- Ranjeev Shokeen, (90025443) (Appointment)
 Aged About 39 years,
 S/o Sh. Balwan Singh,
 R/o H.No. 6A, Nilothi Village, Delhi
- Parveen Kumar, (90059004) (Appointment),
 Aged About 32 years,
 S/o Sh. Mahender Singh,
 R/o RZ-24, Block-A, Phase-IV, Prem Najafgarh,
 New Delhi-110043. ... Petitioners
 (By Advocate: Sh. M.K. Bhardwaj)

Versus

- Sh. K.K. Sharma, Chief Secretary, Govt. of NCT of Delhi New Secretariat, IP Estate, New Delhi.
- Sh. Rajender Kumar, Principal Secretary (Services), Govt. of NCT of Delhi, New Secretariat, IP Estate, New Delhi.
- 3. Sh. Ashutosh Kumar,
 Chairman,
 Delhi Subordinate Service Selection Board,
 FC-18, Institutional Area, Karkardooma,
 Delhi-110092. ...

elhi-110092. ... Respondents/Contemnors

(By Advocate : Ms. Alka Sharma)

ORDER (ORAL)

Hon'ble Sh. Shekhar Agarwal, Member (A)

Today when this case was taken up, learned counsel for the petitioners has submitted that he was no longer interested in pressing the Contempt

Petition. Accordingly, this CP is closed. Notices issued to the alleged contemnors are discharged.

(Raj Vir Sharma) Member (J) (Shekhar Agarwal) Member (A)

/ns/